

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1767
TO BE ANSWERED ON 30.07.2015

BENEFICIARIES UNDER IAY

1767. SHRI MD. BADARUDDOZA KHAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that in majority of States, the Indira Awas Yojana beneficiaries were deprived of safe drinking water, free electricity connection and sanitary latrine due to non-convergence with other schemes as envisaged;
- (b) if so, the reasons therefor; and
- (c) the action taken by the Government in this regard?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) and (b) : As per the IAY guidelines, convergence with other schemes is available for construction of toilets under Swachh Bharat Mission (SBM), potable drinking water under programmes related to drinking water implemented by Central and State Governments, electricity connection under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY). Since the convergence with other schemes is advisory in nature, the convergences with other schemes have been taken up with the concerned Ministries.

(c) : The convergence mechanism for constructing sanitary latrine with SBM and MGNREGA have been ensured from the current financial year.
